NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: N.N ABDUL AZEEZ & 3ORS

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Priyadorski ni. N For T.K. Bhenker

Council for Petitioners

Athoban Victory

Cauncel fa Ri-Ri Athiker

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties and prayed time for filing joint memo of compromise in view of the settlement. Time extended at their request. Put up on 16.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc